



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 8 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/1891/2008 (HEARING)	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
2	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
3	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
4	WA/225/2014 (HEARING), FIXED	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		

5	WITH WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
6	PIL/60/2018 (HEARING)	BOBRUBAHAN SAIKIA Versus THE CHAIRMAN AND MD, NEEPCO LTD. AND 5 ORS.	MR. R K DUTTA MR. U J SAIKIA	GA, ASSAM MR D K MISHRA (R1-R3) MR D SENAPATI MR D SENAPATI MS. S. TODI (R1-R3) SC, NEEP CO. SC, FOREST MR. M SAHEWALLA (R1-R3)
7	WP(C)/5776/2018 (HEARING)	SUNANDA SEAL AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS P CHAKRABORTY MS. K KHAN MS A DAS	ASSTT.S.G.I.
8	PIL(Suo Moto)/2/2019 (HEARING)	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
- FOR ORDERS -				
9	PIL/52/2020 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
10	WITH PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
11	WITH PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
12	I.A.(Civil)/379/2020 in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
13	WITH WA/15829/2019 (Filing Number) PIL(Suo Moto)/3/2022	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
14	I.A.(Civil)/1599/2022 FIXED in WA/6589/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. M BORAH (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
15	WITH WA/6589/2022 (Filing Number) WITH WA/6590/2022 (Filing Number)	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. B PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS. E	MR. K P PATHAK MR. K P PATHAK	

	WITH I.A.(Civil)/1596/2022	PANCHALEE BAISHYA SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. K P PATHAK MS U SHARMA Mr. A Baruah	GA, ASSAM MR. A K BHUYAN (r-4,5) MS. N CHOUDHURY (r-4,5) MR. A KHOUND (r-4,5) MS B BORA (r-4,5) MR A TALUKDAR (r-4,5) MR J DAS (r-4,5)
16	I.A.(Civil)/1803/2023 in WA/6339/2023	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM
	WITH WA/6339/2023 (Filing Number)	JURI KALITA DUWARAH Versus THE STATE OF ASSAM AND 4 ORS. B	MR. I H SAIKIA	
17	I.A.(Civil)/2364/2023 in WA/15969/2022	ABDUL MATIN @ ABDUL MOTIN SK Versus THE STATE OF ASSAM AND 5 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD SC, FINANCE
	WITH WA/15969/2022 (Filing Number)	ABDUL MATIN @ ABDUL MOTIN SK Versus THE STATE OF ASSAM AND 5 ORS B	MR. M J BARUAH	
		- FOR ORDERS ON INTERIM APPLICATIONS -		
18	I.A.(Civil)/2332/2023 in WP(C)/2495/2022	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY
	WITH WP(C)/2495/2022	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
19	WA/318/2023	GEETA CHETRY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
20	WA/319/2023	RAJIB ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
21	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
22	WA/129/2023 CAVT. NO.02142/023, FIXED, CAVT./214/2023	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/1046/2023 in WA/129/2023	MD MAHSEN ALI Versus MD JIYAU PASA AND 6 ORS.	MR. M DUTTA MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD
23	WITH WA/128/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD

	WITH I.A.(Civil)/1045/2023 in WA/128/2023	M/S SUNRISE ENTERPRISE Versus MD. JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
24	WITH WA/130/2023 CAVT. NO. 02142/023,	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. A K DUTTA (r-6,7) MD S HOQUE MR. F A FAROOQUE DY.S.G.I. SC, PWD FOR CAVEATOR
	WITH I.A.(Civil)/1047/2023 in WA/130/2023	M/S SUNRISE ENTERPRISE Versus MD JIYAU PASA AND 6 ORS.	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MD S HOQUE MR. F A FAROOQUE DY.S.G.I. FOR CAVEATOR SC, PWD
25	WA/151/2023 FIXED	LAITLUANGPUI AND 21 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) GA, MIZORAM
26	WA/152/2023 FIXED	R. B. LALNGAILIANA AND 13 ORS. Versus UNION OF INDIA AND 6 ORS.	MR. J MANGSUANHAU MR. S S S RAHMAN MR. R DE MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3) AG, MIZORAM
27	WA/154/2023 FIXED	NAWLSANGA R/B R.B LALNGAILIANA Versus THE UNION OF INDIA AND 6 ORS	MR. J MANGSUANHAU	C.G.C. MR. R K D CHOUDHURY, DY. S.G.I.(R 1,2 &3)
28	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
29	PIL/35/2022	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
30	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
31	W.P.(CrI.)/23/2023	LAKHAN DAS Versus UNION OF INDIA AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. K K PARASAR (r-1,2) DY.S.G.I. SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/64/2023 B/O	DULEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR MR. P KONWAR R L CHUTIA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/494/2023 B/O	JAHNABAI BORAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, EDU
3	WP(C)/3920/2023 B/O	DIPAK KUMAR BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU SC, BTC
4	WP(C)/4548/2023 FIXED	ALTAF HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM SC, HEALTH
5	WP(C)/4648/2023	KAMAL HALOI Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4670/2023	KABINDRA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4676/2023	BIDYUJJYOTI PURKAYASTHA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
8	WP(C)/4740/2023	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU.
9	WP(C)/4755/2023 B/O	MD. SHAHENSHAH ALAM @ SHAHENSHAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. N H LASKAR	SC, HEALTH
ORDER (STAY VACATING)				
10	I.A.(Civil)/2052/2023 FIXED in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
	WITH WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MS. B DUTTA(R-2 TO 7) MR. A M DUTTA (R-2 TO 7) DY.S.G.I.

	WITH I.A.(Civil)/1829/2023 in WP(C)/3530/2023	MRS. BORNALI CHETIA Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	DY.S.G.I.
	WITH I.A.(Civil)/2297/2023 in WP(C)/3530/2023	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 5 ORS. Versus MRS. BORNALI CHETIA,	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR S DUTTA
		ORDER (IMPLEADMENT OF PARTY)		
11	I.A.(Civil)/2050/2023 B/O in Cont.Cas(C)/705/2022 WITH Cont.Cas(C)/705/2022	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	
		MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MS. N PHUKAN
		ADMISSION		
12	WP(C)/2988/2022 PART-HEARD	SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)
	WITH I.A.(Civil)/3505/2022 in WP(C)/2988/2022	CHANDANA DEKA Versus SUBHRA SABHAPANDIT AND 7 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, EDU MR. M K CHOUDHURY
13	WP(C)/9361/2019	KARAM ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI MR B S DEKA	SC, SEC. EDU. MR. N NATH MR. A DEKA (R4) MR. D P BORAH (R-4) MR. A BHATTACHARJEE (R- 4) MR B KAUSHIK SC, GAUHATI UNNIVERSITY
	WITH I.A.(Civil)/500/2020 in WP(C)/9361/2019	MAINUL HOQUE Versus KARAM ALI AND 3 ORS	MR. A DEKA	SC, SEC. EDU. MR. P P DUTTA
14	WP(C)/1119/2020 B/O	NIXON TERANG Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	SC, ELEM. EDU
15	WP(C)/2542/2020 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU
16	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
	WITH WP(C)/6004/2022	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

18	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
19	WP(C)/174/2021	BIPIN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU
20	WP(C)/6043/2021	DHRUBAJIT CHOUDHURY Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR H BEZBARUA MR. U SARMA	SC, D U
21	WP(C)/6045/2021 FIXED	CHAHENARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
22	WP(C)/4479/2022 CAVT. NO.07112/022,	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
23	WP(C)/5514/2022 FIXED	PROMILA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. SC, HEALTH AND F W
24	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU. SC, SEC. EDU. MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8)
25	WP(C)/6599/2022	ALTAB HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, ELEM. EDU GA, ASSAM
26	WP(C)/7151/2022	BIPUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU
27	WP(C)/8407/2022 B/O	DR JINTU MONI DUTTA Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU MS. P BHATTACHARYA (R-4,5) MR. A BORUA (R-4,5) MS P SARMA (R-4,5) SC, HEALTH
WITH				
28	WP(C)/6935/2022	DR. SIMA BHUYAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
WITH				
29	WP(C)/8160/2022	MONOWARUL HASSAN KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, HIGHER EDU MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, HEALTH
30	WP(C)/815/2023 B/O	NURUL HUDA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM	SC, ELEM. EDU
31	WP(C)/1017/2023	NILA KANTA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
32	WP(C)/1573/2023 FIXED	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
33	WP(C)/1633/2023 B/O	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM

34	WP(C)/3400/2023 FIXED	BASANTI RAJKHOWA AND 93 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
ORDERS				
35	WP(C)/281/2019 FIXED, WITH OFFICE NOTE	GAYATRI KHERSA Versus UNION OF INDIA AND 3 ORS.	MR. S SAIKIA	MRS. A GAYAN (SC, UNION OF INDIA) ASSTT.S.G.I.
36	Review.Pet./15/2020 IN WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. A M BARBHUIYA MR. K KALITA MR. M R CHOUDHURY MS S R MAZARBHUIYA MS L HMAR MS A BEGUM S. M. ZINNA	SC, HIGHER EDU MR R DHAR (R-3)
37	Cont.Cas(C)/512/2020	JAROW BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR P NAYAK MR A CHALIHA MR A CHALIHA
38	Review.Pet./23/2021 IN WP(C)/1705/2015 (D/O), WITH CAVT. NO. 310/2015 (D/O)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
39	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. N J KHATANIAR (R-4) MR B GOGOI MS K DAS (R-4) SC, FINANCE DEPTT.
40	Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI Versus MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
41	Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, SEC. EDU. MR. N J KHATANIAR
42	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	SC, SEC. EDU. MR S M T CHISTIE
43	WP(C)/3893/2022 FIXED	DR. ABEDA KATUN Versus THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. MR. S BORA, SC, SSA/RMSA MR. K GOGOI, SC, TECHNICAL EDUCATION MR. S B LASKAR (R19) MR. H A LASKAR (R19) MS N KALITA (R19) MS D DUTTA (R19)
44	Cont.Cas(C)/52/2023	BISWADEEP KAR PURKAYASTA Versus SURANJANA SENAPATI	MR. R A CHOUDHURY MR. R A MAZUMDER	MR S M T CHISTIE

45	WP(C)/228/2023 FIXED	MEHTAB JAMAL B.ED COLLEGE OF TEACHER EDUCATION Versus THE UNION OF INDIA AND 3 ORS	MR. B J GHOSH ANACLATAS AHMED	SC, N C T E
46	Cont.Cas(C)/273/2023	MD. GULAM MUSTAFA BARBHUIYA Versus MD. SHAH NAWAZ CHOUDHURY AND 2 ORS	MR. A K DUTTA MR. A M BARBHUIYA MR. B PURKAYASTHA	
47	Cont.Cas(C)/342/2023	DEBEN DAS Versus MAMATA HOJAI	R KR DAS MR. P P SUT	
48	Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	
49	Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	
50	Cont.Cas(C)/493/2023	NIKHIL GOHAIN Versus SURANJANA SENAPATI AND ANR	MR. M SMITH MR B P BORAH MR P J DUTTA MR. N BORPATRAGOHAIN	
51	Cont.Cas(C)/495/2023	MD. ZIAUR RAHMAN Versus S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM M KHATUN	

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2855/2023	MD MOHIBUL HOQUE Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED (AMTRON) AND ANR	MD S HOQUE MR M HOQUE MR. M DEKA MR. F A FAROOQUE	
2	WP(C)/3175/2023	SANJOY RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR A RAZZAK MR S A BARBHUYAN	SC, ELEM. EDU SC, BTC
3	WP(C)/3568/2023	MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, CO OP
4	WP(C)/4442/2023	ABDUL GHAFOOR Versus THE STATE OF ASSAM AND 3 ORS	Ms. R. R. BORAH MR. A A R KARIM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
5	WP(C)/4444/2023	DEEPAK BHUYHAR Versus THE OIL INDIA CORPORATION LIMITED AND 3 ORS.	MR. B BARUAH MRS. S D DEKA	SC, I O C
6	WP(C)/4518/2023 FIXED	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
7	WITH WP(C)/4046/2023	NIRAJ NANDAN SAIKIA Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR B PUSHILAL	SC, A G V B
8	WP(C)/4672/2023 B/O	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, FOREST
9	WP(C)/4678/2023	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	SC, SEC. EDU. GA, ASSAM

10	WP(C)/4698/2023	DHURBAJIT CHOUDHURY Versus THE DIBRUGARH UNIVERSITY AND 3 ORS	MR N SARMA MR H BEZBARUA K. KALITA	SC, DIB. UNIVERSITY
11	WP(C)/4702/2023	GOPAL CHANDRA BARUA AND 50 ORS. Versus THE MANAGEMENT OF ASSAM STATE WEAVING MANUFACTURING COMPANY LTD. AND ANR.	MR. S DAS MR K DAS MR H GOGOI	GA, ASSAM SC, AIDC
12	WP(C)/4703/2023	NAJMA BEGUM CHOUDHURY @ NAZMA BEGUM CHOWDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	GA, ASSAM SC, AG SC, A.H and V. DEPT. SC, N C HILLS SC, FINANCE
13	WP(C)/4706/2023	SOKILA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
14	WP(C)/4716/2023	FAKRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	SC, HEALTH AND F W
15	WP(C)/4735/2023	JYOTIRMOY PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR MONOJ ROY	DY.S.G.I.
16	WP(C)/4754/2023	INDRAJIT BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM
ADMISSION				
17	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
18	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, APSC SC, FINANCE DEPTT.
19	WP(C)/8362/2019 FIXED, WITH WP(C)/8007/2019 (D/O)	NILOTPAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N A SINGH	SC, AGRI. DEPARTMENT SC, AAU
20	WP(C)/8444/2019	KUSHESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT SC, AAU
21	WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MS D BORGHAIN MS U DAS DR. N DEKA MR. P GOHAIN MS. M SARMAH MS K BORAH MS K BORAH	MR. D. RABHA, SC, AG (A AND E), (R-6) GA, ASSAM MS. M.M. KOTOKI, SC, A.H and V. DEPT.
	WITH I.A.(Civil)/3260/2022 in WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
22	WP(C)/206/2021	ANURADHA SAIKIA Versus THE INDUSTRIAL CO OPERATIVE BANK LTD AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. B KONWAR MS. T GHOSH	SC, CO OP MR. P N GOSWAMI (R-1,2) MR. K P PATHAK (R-1,2) MS S DAS MS S DAS MR R B GOSWAMI (R 3 & 4)
23	WP(C)/3818/2021	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
24	WP(C)/7397/2021 FIXED	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE

25	WP(C)/515/2022 FIXED	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. K GOGOI, SC, HIGHER EDU. DEPTT. MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
26	WITH WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
27	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, SEC. EDU. MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) SC, BTC
	WITH I.A.(Civil)/2368/2023 in WP(C)/1095/2022	BULA SARKAR, Versus THE STATE OF ASSAM AND ORS	MS N BEGUM MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, SEC. EDU. SC, BTC
28	WP(C)/1491/2022 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC. AGRI. DEPTT. SC, BTC
29	WP(C)/2246/2022 FIXED	MOZIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S B LASKAR MR. A K AZAD	SC, ELEM. EDU GA, ASSAM (R-4) MR. H A LASKAR MS N KALITA SC, SSA (R-6,7)
30	WITH WP(C)/4588/2021	MOZIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, ELEM. EDU SC, SSAM
31	WP(C)/2303/2022 FIXED	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
32	WP(C)/2420/2022	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
33	WP(C)/4929/2022	KRISHNA KANTA KAKOTI Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
34	WP(C)/5963/2022 FIXED	NUR JAHAN BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR S HUSSAIN MR M HOQUE	SC, ELEM. EDU GA, ASSAM SC, AG MR. DITUL DAS (R-9) MR. R RAHMAN (R-9) SC, FINANCE
35	WP(C)/6037/2022 CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. R MAZUMDAR (R3) MR H BEZBARUA (R3) MR. D J DAS FOR CAVEATOR
36	WP(C)/6478/2022	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
37	WP(C)/7113/2022 B/O	MD. SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU MR. R BORPUJARI (R-5) MR B KAUSHIK (R-1 TO 4)

38	WP(C)/39/2023 FIXED	MANOROMA DAIMARI Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC
39	WP(C)/935/2023	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
40	WP(C)/1166/2023 B/O	NAZRUL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. GA, ASSAM , MS. D.D. BARMAN (R-4) SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
41	WP(C)/2065/2023	BIREN BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E), ASSAM DY.S.G.I. SC, FINANCE
42	WP(C)/3476/2023 FIXED	PUSPANJALI GOSWAMI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN	SC, SEC. EDU. SC, FINANCE
43	WP(C)/3781/2023 FIXED	RENU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE DEPTT.
44	WP(C)/3807/2023 FIXED	V MANIVANNAN AND 7 ORS Versus THE UNION OF INDIA AND 5 ORS	N K NEOG MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS	DY.S.G.I. SC, IIT
45	WP(C)/3833/2023 FIXED	SHAMIM ARA SAFIA ZAMAN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MS. D GOSWAMI	DY.S.G.I. SC, PNB
ORDERS				
46	Review.Pet./37/2021 WITH WP(C)/7099/2015(D/O)	THE STATE OF ASSAM AND 2 ORS. Versus ABU BAKKAR SIDDIQUE AND 14 ORS.	SC, SEC. EDU. MS. P CHAKRABORTY	MR A R BHUYAN
47	WP(C)/1761/2021 FIXED	SANTI KANDULNA Versus THE STATE OF ASSAM AND 6 ORS.	MR R DHAR (AMICUS CURIAE) MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, FINANCE
48	Review.Pet./20/2022 WITH WP(C)/4859/2020 (D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	
49	Review.Pet./30/2022 WITH WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
50	I.A.(Civil)/1550/2023 FIXED in WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E SC, FINANCE DEPTT.
	WITH WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 7 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG SC, P H E SC, FINANCE DEPTT.
51	WP(C)/3304/2023	MARJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR N AHMED MR R A AHMED Z ROHMAN	SC, ELEM. EDU GA, ASSAM
52	WP(C)/3967/2023 FIXED	MAJIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
53	WP(C)/4328/2023 FIXED	DEBOPRIYO DUTTA AND ANR Versus THE BANK OF BARODA AND 3 ORS	MR D DEKA MR N J KUMAR	SC, BANK OF BARODA

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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[For Monday,21st August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/80/2020 3 Y 8 M 13 D : (AT 10:15 AM)	SUNIL MURARI Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
MOTION				
2	WP(C)/4528/2023 FIXED	UNION OF INDIA AND 3 ORS. Versus AYUB HUSSAIN	MR. B CHAKRAVARTY	M ALAMGEER MR. A H M R CHOUDHURY
ORDERS				
3	Crl.A./141/2018	THE NATIONAL INVESTIGATION AGENCY Versus SHRI KETOZO PESEYIE	MR J A HASSAN	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN
4	Mat.App./30/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA
5	CRL.A(J)/97/2022 1 Y 5 M 15 D : WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	MONIRUL ISLAM @ RAFIQU @ MUNNI Versus THE STATE OF ASSAM AND ANR.	MS M DAS (LEGAL AID COUNSEL)	MD H R AHMED (r-2) MD S A MONDAL (r-2) PP, ASSAM
6	Review.Pet./180/2022 PIL 77/2021(D/O)	SALEH AHMED AND 8 ORS . Versus THE STATE OF ASSAM AND 10 ORS	MR. P K ROYCHOUDHURY MR G DEKA MR. N K KUNDU	GA, ASSAM SC, REVENUE
7	Mat.App./24/2023 WITH LCR	XXXXXXXXX Versus XXXXXXXXX	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A R SIKDAR MR N AHMED MR. M M ZAMAN D HUSSAIN
WITH				
	I.A.(Civil)/1349/2023 in Mat.App./24/2023	XXXXXXXXX Versus XXXXXXXXX	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
8	Crl.A./98/2023 3 Y 1 M 18 D : WITH OFFICE NOTE, LCR 5 FILES, FIXED	ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	MR. A AHMED PP, ASSAM

	WITH I.A.(CrI.)/347/2023 in CrI.A./98/2023	ABDULLAH, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	
9	I.A.(CrI.)/639/2023 WITH LCR 4 FILES, P.B.-2 in CrI.A./331/2022 WITH CrI.A./331/2022	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR A RAHMAN	PP, ASSAM
		SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. M R DOLAI MR. A RAHMAN	PP, ASSAM
HEARING				
10	CRL.A(J)/10/2017 <u>6 Y 7 M 28 D</u> :WITH LCR 5 FILES, P.B.-2	BUBURAM DEKA Versus THE STATE OF ASSAM	MR N J DAS MS.K SAIKIA (AMICUS CURIAE)	PP, ASSAM
11	CrI.A./95/2017 <u>7 Y 0 M 14 D</u> :WITH LCR(KEPT IN SECTION), P.B.-14, FIXED	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
12	WITH CrI.A./245/2016 <u>7 Y 0 M 14 D</u> :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
13	WITH CrI.A./266/2016 <u>7 Y 0 M 9 D</u> :	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
14	WITH CRL.A(J)/50/2017 <u>7 Y 0 M 14 D</u> :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
15	CrI.A./142/2017 WITH LCR 6 FILES, P.B.-3	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
16	WITH CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
	WITH I.A.(CrI.)/274/2017 in CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM

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|----|---|--|--|-----------|
| 17 | Crl.A./232/2017
WITH LCR 5 FILES, P.B.-2 | AMJAD ALI and 5 ORS
Versus
THE STATE OF ASSAM and ANR | MR H R A CHOUDHURY
MR.Z ALAM
MR. K H SAIKIA
MR. A AHMED
MR.E U AHMED
MR.N D SARMA
MRS. S ISLAM | PP, ASSAM |
| 18 | CRL.A(J)/85/2020
3 Y 8 M 0 D :WITH LCR 4 FILES,
P.B.-2, FIXED | ANI RAM PANGING
Versus
THE STATE OF ASSAM | MR. K GOSWAMI, AMICUS
CURIAE | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4522/2023 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
2 WP(C)/4655/2023	JUNMONI KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MS P SARMA MS. P P DAS	SC, P AND R.D. GA, ASSAM
3 WP(C)/4671/2023	BIREN CHANDRA SALOI @ BIREN KAKOTI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A GONI MRS M BARMAN MR. M ISLAM MR B DAS	GA, ASSAM SC, GAIL SC, REVENUE
4 WP(C)/4675/2023	SACHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. C SHARMA D JAIN	SC, WATER RESOURCE
5 WP(C)/4683/2023	SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
6 WP(C)/4688/2023	RAFIK ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, REVENUE
7 WP(C)/4690/2023	JABA CHAKRABORTY Versus THE UNION OF INDIA AND 4 ORS	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, AG DY.S.G.I.
8 WP(C)/4694/2023 CAVT. NO.08102/023,	MD. KHAJA HANIF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM MR. M I HUSSAIN FOR CAVEATOR SC, REVENUE
9 WP(C)/4700/2023	AGATHA PATWAT AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, NHIDC SC, REVENUE SC, FOREST SC, POWER GRID

10	WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM
11	WP(C)/4718/2023	SHIVAJI PD JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
12	WP(C)/4725/2023	RAMESH JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
13	WP(C)/4727/2023	MD. AIAZUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, REVENUE
14	WP(C)/4730/2023	SARBESH ALI Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
15	WP(C)/4731/2023	UNUS ALI SHEIKH Versus THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
16	WP(C)/4734/2023	TRADE UNION OF OIL AND NATURAL GAS COMMISSION WORKERS, CACHAR PROJECT, SILCHAR, ASSAM Versus THE UNION OF INDIA AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	DY.S.G.I.
17	WP(C)/4736/2023	ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM
18	WP(C)/4741/2023	GYANI MIZAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MR M RAHMAN	GA, ASSAM SC, FINANCE SC, REVENUE
19	WP(C)/4742/2023	MD ABDUL RAHIM Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MR. J ALI MR. F A FAROOQUE MS N.KAZI	SC, CO OP
20	WP(C)/4743/2023	MANJU DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM
21	WP(C)/4746/2023	BITINISH SHIRA @ ABAGI SHIRA AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N HOQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I.
22	WP(C)/4749/2023	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA MS. N HUSSAIN	SC, F C I
23	WP(C)/4750/2023	DRUNA GOWALA Versus THE UNION OF INDIA AND 5 ORS	MR. P J SAIKIA	GA, ASSAM DY.S.G.I. SC, NHIDC
24	WP(C)/4753/2023	MD KACHED ALI @ KASHED ALI Versus THE STATE OF ASSAM AND 4 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
<u>ORDER NO STEPS</u>				
25	WP(C)/5938/2022	AKIYA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
<u>ADMISSION</u>				
26	WP(C)/1304/2022 FIXED	MD. SAHA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR P UPADHYAY MR A UPADHYAY	MR. C S HAZARIKA, GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. S RABHA, SC, BTC

27	WP(C)/1855/2022 FIXED	BRAHMA KANTA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
28	WITH WP(C)/631/2022	BRAHMA KANTA SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
29	WITH WP(C)/1793/2022	DILIP KR SHARMA @ DILIP KR SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
30	WP(C)/5519/2022	ABUL HUSSAIN LASKAR AND 52 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
31	WITH WP(C)/5522/2022	ALTAF HUSSAIN TARAFDAR AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
32	WP(C)/5649/2022 FIXED	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. A GANGULI, SC, PNB
33	WP(C)/1372/2023 B/O	PREMLAL BORO AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. JYOTIRMOY ROY (r-2) MR. S SARMA (r-2) MR. R HAZARIKA (r-2) MR. C CHAKRAVARTY (r-2) MR D DAS (r-2) MS E NATH (r-2) DY.S.G.I.
34	WP(C)/1651/2023 FIXED	SRI SRI MADAN MOHAN GOHAI THAN SATRA AND 5 ORS Versus M/S KSEPYA ENVIRONMENT MANAGEMENT PRIVATE LIMITED AND 19 ORS	MR B SINHA MRS DIPANJALI BORPUJARI MR K K MEDHI	MR. P K GOSWAMI (R-1 AND 3) GA, ASSAM MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MS D DAS(R-2, 13,14, 15) MR. M K DAS(R-16,19) MR B P BORAH(R-1 AND 3) MR. U S BORA(R-16,19) MR P J DUTTA (R-1 AND 3) MR R S RONGHANG (R-1 AND 3) B. CHETRY (R-16,19) DY.S.G.I. SC, PCB
35	WP(C)/1671/2023 FIXED	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC
36	WP(C)/1709/2023 FIXED	BIJON DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

37	WP(C)/2018/2023 FIXED	ALTAF HUSSAIN AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM
38	WP(C)/2722/2023 FIXED	RUKIA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.
39	WP(C)/3778/2023	M/S MOHANPUR GPSS LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY P ADHIKARI MR REZABUL HOQUE	GA, ASSAM
40	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
41	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
42	WP(C)/4163/2023 FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
43	WP(C)/4165/2023 FIXED	MD. SIDDIK ALI AND 6 ORS. Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, REVENUE SC, K A A C
ORDERS				
44	WP(C)/4500/2014 PART-HEARD, FIXED	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
45	Cont.Cas(C)/625/2022	PARTHA PRATIM SEN AND 2 ORS. Versus SUBIMAL KULI AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	MR. R DHAR MR. R DHAR MS TOSHISENLA MS TOSHISENLA MR T A SHOHE MR T A SHOHE
46	WP(C)/7771/2022 FIXED	POPULAR INDUSTRIAL FOOD PRODUCT AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
47	Cont.Cas(C)/236/2023 B/O	TAPAN DUTTA Versus PABITRA RAM KHAUND AND 3 ORS	MR. D DOLEY MS A DEKA	
48	WP(C)/357/2023	AMPHU ENGTIPI Versus THE STATE OF ASSAM AND 9 ORS	MR. K N CHOUDHURY MR DILIP KR BORA MR. N BHARALI MR. D J DAS N GAUTAM	GA, ASSAM SC, NHAI MR. A GANGULY (r-10) SC, K A A C SC, REVENUE
WITH				
49	WP(C)/661/2023	PELE KHEZHIE Versus THE STATE OF ASSAM AND 6 ORS.	MR. D BORAH MS N J DAS	GA, ASSAM SC, NHIDC SC, K A A C
50	WP(C)/565/2023	GAMBARU MUCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC

51	WP(C)/567/2023	DHURBA KACHARI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. P D NAIR (r-2,3) MR. A CHETRY(r-2,3) MR G ALAM(r-2,3) MR. H ROHMAN(r-2,3) MR S R A NASER(r-2,3) MS S GOYAL(r-2,3)
52	WP(C)/2284/2023 FIXED	TAHIRA KHANOM LASKAR AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. M KHAN(R-6) GA, ASSAM MS. M D BORAH, SC, WMD (R-2 & 3) MR A K DAS (R-6) MS J AKTAR(R-6) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3976/2019 WITH LCR	NURUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. D P MANDAL MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/485/2023 FIXED	ABDUL HASEM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1151/2023	RAIJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	GA, ASSAM MR. S DUTTA DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1311/2023	RAMJAN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR S ISLAM MR. R ISLAM R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/1343/2023	RAJAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/1386/2023	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/2198/2023 FIXED	MATIUR RAHMAN @ MOTIOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

8	WP(C)/4685/2023	MD. INGRAJUL ISLAM @ ENGRAJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/4708/2023	HAMIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4711/2023	MUSSTT DULUFA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4715/2023	MD. TAMIJ ALI @ TAMIJ ALI Versus THE UNION OF INDIA AND 5 ORS	MD A ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4728/2023	BISWAJIT BHOWMIK @ BISWANATH BHOWMIK Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/4729/2023	ABDUL JALIL Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/4732/2023	PARAN ALI Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/4745/2023	FARUK UDDIN @ MD FARUK AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. I CHOUDHURY MR. T HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
16	WP(C)/547/2017 FIXED, WITH LCR	MD. ABDUL MOTLIB @ MOTLIB ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1293/2018 FIXED, WITH LCR, PERSONAL APPEARANCE	NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
18	WP(C)/2377/2018 WITH LCR	MOINUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE MRS N BEGUM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/4721/2018 WITH LCR	BARON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. M CHOUDHURY MR A HAWARI MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/5719/2018 FIXED, WITH LCR	ABDUL AZIZ Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/6485/2018 FIXED, WITH LCR	KHADEJA KHATUN @ KHODEJA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/495/2019 FIXED, WITH LCR	STRIBASH BISWAS @ SRI SIBAS BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/1256/2019 B/O	HASINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. S ISLAM MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5082/2019 FIXED, WITH LCR	KAMALA KHATUN Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/5171/2019 B/O, WITH LCR	ABDUL KASEM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/5246/2019 B/O, WITH LCR	SIBENDRA BAISHYA @ SIBEN BAISHYA Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MR. S SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/6139/2019 B/O, WITH LCR	NURUL ISLAM AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/118/2020 FIXED, WITH LCR	ROHIMA BIBI @ ROHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ISLAM MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/831/2020 FIXED	SMRITI RANI DAS @ SMRITA RANI DAS @ SMRITI RANI DAS CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR G P BHOWMIK MS. J PAUL MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/5050/2020 FIXED, WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/5316/2021 WITH LCR	GOLEBHAN BIBI @ GOLABHARI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/8171/2022 FIXED, WITH LCR	KIMOTARA BAISHNAB@KIRANMOYEE BAISHNAB@KIMOMAYEE BAISHNAB Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
33	WP(C)/142/2023 B/O, WITH LCR	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

34	WP(C)/2308/2023 FIXED, WITH LCR	BASIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
35	Cont.Cas(C)/270/2018 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus MUKUT AHMED	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M SHARMA
HEARING				
36	WP(C)/151/2019 FIXED, WITH LCR	JONMONI BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR H K BARUAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
37	WP(C)/7961/2019 FIXED, WITH LCR	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
38	WP(C)/8255/2019 B/O, WITH LCR	ANJU MAZUMDAR @ ANJU RANI @ ANJU SHEEL @ ANJU RANI SHEEL Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WA/49/2020 FIXED, WITH LCR	MD ABUL HUSSAIN and 6 ORS Versus THE UNION OF INDIA and 2 ORS	MR. N HOQUE MR. A R SIKDAR MD. ARIF	GA, ASSAM ASSTT.S.G.I.
40	WP(C)/4379/2020 FIXED, WITH LCR	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/138/2023 FIXED	TRIDIP MORANG Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, PWD
2	WP(C)/4489/2023 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	GA, ASSAM
3	WP(C)/4499/2023 FIXED	NO. JC-65919 NB/SUB PRAMODE SARKAR Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
4	WP(C)/4595/2023 FIXED	RENU KUMARI GUPTA Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	DY.S.G.I.
5	WP(C)/4677/2023	MAIMON JITEN MEITEI Versus UNION OF INDIA AND 4 ORS	MS N K DEVI MR N ANIX SINGH	DY.S.G.I.
6	WP(C)/4679/2023	MAMPI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM
7	WP(C)/4681/2023	ALOK DEB Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	GA, ASSAM
8	WP(C)/4682/2023	RAJIV CHANGMAI AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MR. U S BORA B. CHETRY	SC, PWD ROAD GA, ASSAM
9	WP(C)/4689/2023	MONI KUMAR BASNET AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA	DY.S.G.I.
10	WP(C)/4705/2023	JIBESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K DAS MR. K D SARMA	GA, ASSAM
11	WP(C)/4707/2023	MANASH JYOTI DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.

12	WP(C)/4709/2023	SOFIKUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
13	WP(C)/4712/2023	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
14	WP(C)/4713/2023	SATRUDHAN SAHANI Versus THE UNION OF INDIA AND 6 ORS	MR. N H LASKAR	DY.S.G.I.
15	WP(C)/4719/2023	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
16	WP(C)/4720/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
17	WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
18	WP(C)/4722/2023	NIBEDITA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR S CHOUDHURY MS R MEDHI	SC, P AND R.D.
19	WP(C)/4723/2023	RAHUL DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, HEALTH SC. MEDICAL
20	WP(C)/4737/2023	MUSSTT PARIJAN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MS P HALDER	GA, ASSAM SC, AG SC, FINANCE
21	WP(C)/4738/2023	SHAILENDRA KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
22	WP(C)/4751/2023	MINJUWARA CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, HEALTH
23	WP(C)/4758/2023	MEHTABUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
24	WP(C)/4759/2023	ASHADUZ ZAMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
25	I.A.(Civil)/2345/2023 in Cont.Cas(C)/435/2022 WITH Cont.Cas(C)/435/2022	ANANTA KALITA AND 10 ORS. Versus ADITYA VIKRAM YADAV, IAS ANANTA KALITA AND 10 ORS. Versus MEGHA NIDHI DAHAL, I.A.S.,	MR. K R BORA R GOGOI MR. K R BORA MR. R PHUKAN	
<u>ADMISSION</u>				
26	Arb.P./25/2022	M/S HCC DSD VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A K SAHEWALLA MR. A CHOUDHURY MR. W SHARMA MR P GOGOI	MR H GUPTA SC, RAILWAY

27	WP(C)/367/2022 CAVT. NO.00322/022,	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
28	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM MR B GOGOI, SC, PWD SC, FINANCE
29	WP(C)/2365/2022 B/O	IQBAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, P AND R.D. GA, ASSAM
30	WP(C)/2468/2022	ALL ASSAM GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MR. B GOGOI MS. M SARMAH	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/3554/2022	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
32	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION
33	WP(C)/6662/2022	K.R. KARDONG Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MS. U HAZARIKA MR. P TELI	MR. S P CHOUDHURY (r-1 to 4) MR K BISWAKARMA (r-1 to 4) MS B DEVI (r-1 to 4) SC, P AND R.D.
34	WP(C)/6680/2022 FIXED, PERSONAL APPEARANCE AT 10:30 AM	SAILENDRA BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D MAHANTA	
35	WP(C)/7605/2022	GIRINDRA MISRA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. S DASGUPTA MS S DASGUPTA	GA, ASSAM MRS. M M KATAKEY, SC, VETERINARY DEPTT. SC, FINANCE
36	WP(C)/1625/2023	NARAYAN CHANDRA DE Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, PWD
37	WP(C)/3375/2023	SRIMATI MINA BALA SARKAR @ MINA BARMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS.(B)	MR H K J AHMED MS. B DAS MR R YASIN	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
38	Bail Appln./2777/2023 BA 1557/2023(D/O), BA2401/2022(D/O), WITH LCR, FIXED	SHAFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
<u>ORDERS</u>				
39	Cont.Cas(C)/448/2022 FIXED	BIROBRATA ACHARJEE Versus DR. NILMADHAB DAS AND 2 ORS.	DR G J SHARMA	MR A CHALIHA
40	WP(C)/6713/2022 FIXED	BIPUL DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	SC, IRRIGATION SC, BTC
41	Cont.Cas(C)/188/2023 B/O	MD. RIAZUL KARIM Versus J. B. EKKI AND ANR	MR. D P BORAH MR B PAUL MR U GHOSH	MR. P HANDIQUE
42	Cont.Cas(C)/358/2023	MRIDUL BEZBORAH Versus MEGHA NIDHI DAHAL, I.A.S.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	MR. D SAIKIA MR. S BORA

43	Cont.Cas(C)/468/2023 FIXED	DR. GHRITASHEE BORA Versus SIDDHARTH SINGH, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MS P GUPTA	
44	Cont.Cas(C)/494/2023	NIRMAL ROY CHOUDHURY Versus DIBYAJYOTI DUARAH AND ANR	MR S SARMA PARTHA R CHOUDHURY	
45	Cont.Cas(C)/496/2023	ANIL DEKA Versus MEGHA NIDHI DAHAL AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	
46	Cont.Cas(C)/497/2023	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	
47	I.A.(Civil)/2392/2023 in WP(C)/1525/2023 WITH WP(C)/1525/2023	RAMKRISHNA SARMA, Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS. RAMKRISHNA SARMA Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED MR. D DAS SR. ADV MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	MR G N SAHEWALLA MR. A CHETIA SC, A G V B MR G N SAHEWALLA (R1- R4) MR. D BANERJEE MR. A CHETIA (R1-R4) MS. S. TODI (R1-R4) MS K BHATTACHARYYA (R1-R4) SC, A G V B
48	WP(C)/2760/2023 B/O, WITH CAVT. NO. 440/2023	MORJINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM MR. M U MAHMUD (R-6) MS. M BEGUM (R-6) MR S H MAHMUD (R-6) MR S ISLAM (R-6) MR. S. SUR (R-6) MR S AFRIDI (R-6)

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/2236/2023 B/O	SADDAM HOQUE @ SADDAM ALI AND ANR Versus THE STATE OF ASSAM	MR. N HOQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2874/2023	MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
3	Bail Appln./2875/2023	MD. AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
4	Bail Appln./2876/2023	SRI MOHET HOJAI Versus THE UNION OF INDIA	MR D TALUKDAR MR P CHOUDHURY	SC, ED
5	Bail Appln./2878/2023	PHURBA SHERPA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
6	Bail Appln./2879/2023 B/O	MADHAB BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. K KALITA U U KHAN MR A AHMED	PP, ASSAM
7	Bail Appln./2880/2023	LALAM KHONSAI @ HATNEILAM KHONGSAI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
8	Bail Appln./2881/2023	RAJANI KANTA RABHA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
9	Bail Appln./2883/2023	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
10	Bail Appln./2884/2023	TASNUR HOQUE @ TAJINUL ISLAM @ TAJINUR ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM

11	Bail Appln./2887/2023	MD. SAKIR AHAMED Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
12	Bail Appln./2888/2023	KADER ALI Versus THE STATE OF ASSAM AND ANR	MS M DAS MR. S MOLLAH	PP, ASSAM
13	Bail Appln./2890/2023	IDRISH ALI @ BADAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
14	Bail Appln./2891/2023	MULUK CHAND BADSHA Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
15	Bail Appln./2893/2023	MUKLIMA BIBI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
16	Bail Appln./2894/2023	SASANKA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
17	Bail Appln./2895/2023	ALI AHMED Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
18	Bail Appln./2896/2023	MANJURA KHATUN Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
19	Bail Appln./2898/2023	BISWAJIT BASUMATARY Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
20	Bail Appln./2899/2023 B/O	RAJANI DEORI Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
21	Bail Appln./2900/2023	ANOWAR SHEIKH @ ANWAR SHEKH @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
22	Bail Appln./2901/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
23	Bail Appln./2903/2023	BIRAJ GAUR @ BIRAJ GORE @ BIRJU GOUR Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI	PP, ASSAM
24	Bail Appln./2905/2023	PRANAB DAS Versus UNION OF INDIA	MR. D BARUAH MS. T. PAIT	SC, NCB
25	Bail Appln./2907/2023	PARIMAL SARKAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA	PP, ASSAM
26	Bail Appln./2908/2023	MAJIDUL KHANDAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M I HUSSAIN MR. S M RAHMAN SK ABDULLAH	PP, ASSAM
27	Bail Appln./2910/2023	ABDUL NISAR Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
28	Bail Appln./2911/2023	RAJ KUMAR CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	PP, ASSAM
29	Bail Appln./2912/2023	SONDIP SORONGPHANGSA @ SANDIP SORONGPHANGSA AND ANR. Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS S.DAS	PP, ASSAM
30	Bail Appln./2913/2023 B/O	SAHIDUL HOQUE @ MD. SAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB S A KHAN	PP, ASSAM

31	Bail Appln./2914/2023	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM <u>BAIL HEARING (BA)</u>	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
32	Bail Appln./1645/2023 FIXED	FIROZ KHAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
33	Bail Appln./1799/2023 WITH LCR, FIXED	SAFIQUL ISLAM KHAN Versus UNION OF INDIA	MS. S K NARGIS MS. A MESEN MS S BEGUM	SC, NCB
34	Bail Appln./1800/2023 FIXED	JAHIRUL ISLAM @ JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
35	Bail Appln./1818/2023 FIXED	ROFIK HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. RASHIDUL ISLAM	PP, ASSAM
36	Bail Appln./2146/2023 FIXED	RANG BENJAMIN Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
37	Bail Appln./2153/2023 FIXED	BIRUT PEGU AND ANR. Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
38	Bail Appln./2165/2023 WITH LCR, OFFICE NOTE, FIXED	NAGINDER MAHATO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
39	Bail Appln./2303/2023 WITH LCR, OFFICE NOTE, FIXED	TAPAN BISWAS Versus THE STATE OF ASSAM AND ANR	MS M D MEDHI MS J KALITA MR S J BARUAH	PP, ASSAM
40	Bail Appln./2453/2023 WITH LCR, OFFICE NOTE, FIXED	ABDUL SALAM AND ANR Versus STATE OF ASSAM	BASANTI CHETIA MR S AHMED	PP, ASSAM
41	Bail Appln./2456/2023 WITH LCR, FIXED	KAUSHLENDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	Bail Appln./2457/2023 WITH LCR, OFFICE NOTE, FIXED	JIIYABUR HOQUE @ JAIRUL Versus STATE OF ASSAM	MR S AHMED	PP, ASSAM
43	Bail Appln./2463/2023 WITH LCR AND CASE DIARY, FIXED	SANKAR PRASHAD Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
44	Bail Appln./2507/2023 FIXED	MD SAHANUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
45	Bail Appln./2508/2023 FIXED	DILBAR ALI @ DILBAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MS C MEDHI MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	MR M HOQUE (R-2) PP, ASSAM
46	Bail Appln./2515/2023 FIXED	SHORIF UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
47	Bail Appln./2560/2023 FIXED	MIRLONG BEY Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
48	Bail Appln./2568/2023 FIXED	PRANJAL PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
49	Bail Appln./2598/2023 FIXED	BIJU DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
50	Bail Appln./2607/2023 FIXED	RAIHAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR P DAS A DAS MS N BARUAH	MR P PRAWAR PP, ASSAM

51	Bail Appln./2654/2023 WITH LCR, FIXED	MOSTAFA @ MOSAFA ALI Versus THE STATE OF ASSAM	MS. S MEDHI MR. M M ZAMAN	PP, ASSAM
52	Bail Appln./2714/2023 FIXED	MANSUR ALAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D BORA	MR. A S TAPADER MR A K AZAD MR A K AZAD MR I AHMED MR I AHMED PP, ASSAM
53	Bail Appln./2773/2023 FIXED	DULAL RABHA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
54	Bail Appln./2827/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/771/2023 FIXED	ATAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR S PRODHANI	PP, ASSAM
56	AB/1860/2023 FIXED	SUJIT BISWAS Versus THE STATE OF ASSAM	MR N AHMED MR R A AHMED	PP, ASSAM
57	AB/1929/2023 FIXED	AYUB UDDIN LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MS S AHMED	PP, ASSAM
58	AB/2008/2023 FIXED	MOKIM ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A S CHOUDHURY MR A MOTALIB MR J U AHMED MR S HUSSAIN	MR A K AZAD(INFORMANT) MR I AHMED(INFORMANT) PP, ASSAM
59	AB/2164/2023 FIXED	HENTER ETE Versus THE STATE OF ASSAM	MR. S DIHINGIA MR A V SINGH MR W R MEDHI	PP, ASSAM
60	AB/2200/2023 FIXED	SIBSANKAR CHOUDHURY @ RAJU Versus THE STATE OF ASSAM	MR Z ALAM MR. S P BHATTACHARJEE MS K BASUMATARY MR R K SAHA	PP, ASSAM
61	AB/2758/2023 FIXED	KESHAB CHANDRA DAS Versus THE STATE OF ASSAM	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/308/2022 FIXED	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
ORDERS				
2	Mat.App./45/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	MR. S DUTTA (R-1)
	WITH I.A.(Civil)/3488/2022 in Mat.App./45/2022	XXXXXXX Versus XXXXXXX	MS. R DEKA MR. S S GOSWAMI	
3	Mat.App./49/2022 FIXED	XXXXXXX Versus XXXXXXX	MR. P K SARMA MS. B BHUYAN MS R SAHIN	MS. B CHOUDHURY MR. P. CHOUDHURY
4	Review.Pet./157/2022 in WP(C)/5172/2016(D/O), FIXED	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
5	CRP(IO)/300/2022 FIXED	VINOD KUMAR KEDIA Versus M/S. J N AGENCY AND 15 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. R DUBEY (R1-R5) MS. A B KAYASTHA (R1-R5) MR. A N I HUSSAIN (R1-R5)
6	CRP(IO)/83/2023 WITH LCR, B/O	LILA BEGUM Versus ABDUL KARIM AND 9 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
7	I.A.(Civil)/1164/2023 B/O in RFA/4208/2023	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION
	WITH RFA/4208/2023 (Filing Number)	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS. B	MR. P K DEKA	
8	I.A.(Civil)/2296/2023 FIXED in MACApp./8743/2023	MADHURJYA NATH Versus M/S UNITED INDIA INSURANCE CO LTD AND 4 ORS.	MR. L MOHAN MR. P GOGOI	

WITH
MACApp./8743/2023
(Filing Number)

MADHURJYA NATH
Versus
M/S UNITED INDIA INSURANCE CO LTD
AND 4 ORS . H

MR. P GOGOI

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/598/2022 WP(C)/4201/2015 (D/O), B/O in WP(C)/4201/2015 WITH I.A.(Civil)/596/2022	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.J SARMA MR.G SOREN MS.M DEKA	GA, ASSAM GA, ASSAM
2	WP(C)/4441/2023 B/O	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS KALYAN KR. KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR.J SARMA MR.G SOREN MS.M DEKA MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM GA, ASSAM GA, ASSAM SC, EXCISE DEPTT.
MOTION				
3	WP(C)/4190/2023 CAVT. NO.06692/023, B/O	THE BOARD OF DIRECTORS (BOD) OF UTTAR BAGURIBARI GPSS LTD., BARPETA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY	SC, CO OP GA, ASSAM MR. M I HUSSAIN (FOR CAVEATOR) N. UDDIN (FOR CAVEATOR) SK ABDULLAH (FOR CAVEATOR)
4	WP(C)/4543/2023 FIXED	SUBIMAL SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DAS MR S KHOUND MR. P SENGUPTA MR. N I KHAN	SC, HEALTH
5	WP(C)/4625/2023 FIXED	JAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
6	WP(C)/4673/2023	MD. AFTAB UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MR K U AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM
7	WP(C)/4680/2023	MANGOL PANDIT Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. S K DAS MR. A LAL MR D BARMAN	GA, ASSAM SC, GHC
8	WP(C)/4684/2023 CAVT. NO.07792/023, WITH CAVT. NO. 779/2023	NAIMUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN MR N SARMA MR. M MONDAL	SC, P AND R.D. MR. A M KHAN MR. R I DEWAN FOR CAVEATOR

9	WP(C)/4696/2023	SUBHAS DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/4697/2023	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/4699/2023	GHANA KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN	GA, ASSAM SC, BTC
12	WP(C)/4701/2023	M/S EDEN ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR. M S SHARMA	SC, IRRIGATION SC, FINANCE
13	WP(C)/4704/2023	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
14	WP(C)/4710/2023	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/4726/2023	BRAHMAPUTRA TRADE AGENCY Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA D HUSSAIN	SC, AGRI. DEPARTMENT
16	WP(C)/4739/2023	KINARAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. J LASKAR	SC, BTC
17	WP(C)/4747/2023	BANI KANTA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
18	WP(C)/4748/2023	GUNINDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
19	WP(C)/4752/2023	M/S BRIKSHYA OFFSET PRESS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA	SC, P AND R.D. GA, ASSAM SC, FINANCE
20	WP(C)/4756/2023 B/O	ABDUL JALIL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS	GA, ASSAM SC, AFDC
21	WP(C)/4757/2023 CAVT. NO.09162/023,	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. LENTSO MS G SWAMI	SC, P AND R.D. MR. D A KAIYUM (FOR CAVEATOR)
22	WP(C)/4760/2023	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, TRANSPORT SC, IWT
<u>ADMISSION</u>				
23	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
24	WP(C)/1671/2022	ALL ASSAM GAON PANCHYAT LEVEL SAMABAI SAMITEE EMPLOYEE ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
25	WP(C)/2317/2022	SUNTI DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
26	WP(C)/2827/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
WITH				
27	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE

28	WP(C)/3423/2022	SUDHINDRA DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 3 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	MR. S K GOSWAMI (R. No. 5) MR R SHARMA (R. No. 5) MR. B K GOSWAMI (R. No. 5) SC, AFDC
	WITH			
29	WP(C)/3200/2021	SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, AFDC
	WITH			
	I.A.(Civil)/1132/2021 in WP(C)/3200/2021	SUDHINDRA DAS Versus SANTOSH MALO AND 3 ORS	MR D J MEDHI MR. D DAS SR. ADV MR S KHOUND	MR. R M DEKA SC, AFDC
	WITH			
	I.A.(Civil)/1588/2021 in WP(C)/3200/2021	SANTOSH MALO Versus ASSAM FISHERY DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	
30	WP(C)/5924/2022	PULEN HALOI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
31	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
32	WP(C)/5897/2022	SARAT KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
33	WP(C)/5971/2022	RAJIB KR. DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM SC, WATER RESOURCE
	WITH			
34	WP(C)/5982/2022	PRADIP RAJBANGSHI Versus THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/6489/2022	DIBYAMONI BORO Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
36	WP(C)/7780/2022 B/O	NIZAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
37	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
	WITH			
38	WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
39	WP(C)/8296/2022 FIXED	AKANKSHA ALLIANZ Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, AGRI. DEPARTMENT

40	Arb.P./15/2023 B/O	M/S PEYUSH TRADERS Versus THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
41	Arb.P./19/2023 B/O	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus M/S PROJECT HOUSING	MR. K N CHOUDHURY MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
42	WP(C)/578/2023 FIXED	SUNIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MRS. R RONGMEI MS. D J BORAH	SR. GA, ASSAM
43	WP(C)/1781/2023 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
44	WP(C)/1856/2023	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
45	WP(C)/1967/2023 B/O	ADIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, IRRIGATION
46	WP(C)/2477/2023 FIXED	M/S MEDICITY HEALTHCARE SERVICES PVT. LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS S K DAS	MR. P P DUTTA (R-5) MS P SARMA(R-5) MS. P P DAS(R-5) SC, NHM SC, HEALTH
47	WP(C)/3571/2023 CAVT. NO.03522/023, FIXED	NABAJIT BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MRS L BORUAH (R-8) GA, ASSAM MRS. K DEVI (R-7) MS M BORAH (R-8) MR M CHETIA (r-5) MR. B B BORAH (R-8) MS. B CHOWDHURY (R-9) MR B KOCH (R-9) MS. N DAS (R-9) MS S A KHALIFA (R-7) LUAYING (R-8) FOR CAVEATOR
48	WP(C)/3966/2023 CAVT. NO.06992/023, FIXED, CAVT./699/2023	MADAN LAL PAREEK Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 7 ORS	MR. R SARMA MR S PARASHAR MS. T SARMA	GA, ASSAM SC, APDCL MS R SAIKIA FOR CAVEATOR SC, REVENUE
<u>ORDERS</u>				
49	CRP/68/2020 WITH MACApp./195/2015 (D/O)	NEW INDIA ASSURANCE CO LTD Versus MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-2) MS. P BHATTACHARYA (R-2) MR. A BORUA (R-2)
	WITH I.A.(Civil)/2023/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2024/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
	WITH I.A.(Civil)/2025/2023 in CRP/68/2020	NEW INDIA ASSURANCE CO LTD Versus ON THE DEATH OF TILEIMAI DAS	MR. R K BHATRA	MR. T J MAHANTA
50	Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		

	WITH I.A.(Civil)/2070/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
51	Cont.Cas(C)/311/2022	D2S INFRASTRUCTURE PVT LTD Versus ANURAG GOEL AND 2 ORS	MR M HAQUE G UDDIN MS. P ADHIKARI	MR. D SAIKIA (R-1) MS. R B BORA (R-1) MR. S BORA (R-1)
52	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R1) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
53	Cont.Cas(C)/682/2022	HILAL UDDIN AND ANR Versus PARAG MUNOT	MS. R CHOUDHURY MR N RAHMAN	
54	Arb.P./21/2023 FIXED	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	SC, G M D A
55	I.A.(Civil)/1141/2023 in WP(C)/2874/2022	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY	MS. M BARMAN
	WITH WP(C)/2874/2022	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
56	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
57	WP(C)/4004/2023 FIXED	KARUNA DEURY Versus THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	SC, P AND R.D. SC, FINANCE AND TAXATION SC, BTC
58	WP(C)/4059/2023 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5939/2021	RABIA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
2 AB/2748/2023	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION			
3 WP(C)/3651/2014 WITH WP(C)/2822/2012(D/O)	SMTI RUPLEKHA DEVI and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.S K DAS	MR.P PATHAK MR.U K GOSWAMI MSS CHANGKAKATI MD.A MATLIB MR.A NARZERY MS.P BARMAN MS.S T BOKTH MS.J SAIKIA SC, SECONDARY EDUCATION SC, EDU
4 WP(C)/1179/2017 FIXED	SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-R-8 MRS.T BARMAN(R-8)
5 WP(C)/2509/2018 B/O	ON THE DEATH OF SABIR AHMED, HIS LEGAL HEIRS Versus THE ASSAM UNIVERSITY AND 3 ORS. (B)	MR. M DUTTA MR. M ISLAM MR. J BHARALI	SC, ASSAM UNIVERSITY
6 WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
7 WP(C)/1392/2020	PINJIRA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. R ALI MR. H A AHMED SC, HEALTH
8 WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL

9	WITH WP(C)/1132/2020 L/O MATTERS	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
10	WP(C)/4595/2020	RANJIT KUMAR NEOG Versus THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R-9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R-9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. K KALITA (R2 TO 8) MR. C K S BARUAH MS. S GHOSH (R2 TO 8) MS N SHARMA (R-9,10,11,12) ASSTT.S.G.I.
11	WP(C)/5374/2020 B/O	JORNA DAS @ JORNA RANI DAS Versus COMMISSIONER OF EXCISE AND CUSTOMS AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) S. M. ZINNA SC, CENTRAL EXCISE CUSTOMS, MR. S C KEYAL JR. GA, ASSAM, MS. S BORUA SC, CGSC
12	WP(C)/477/2021	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
13	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
14	WP(C)/937/2021	SANJIB RAJAK AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR. M SAIKIA	SC, SOIL CONSERVATION DEPTT.
15	WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
16	WP(C)/1600/2021	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
17	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
18	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
19	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
20	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
21	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I

22	WP(C)/2940/2021 WITH Review.Pet./103/2021 (D/O)	GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR B P BORAH	MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA (R-7,8, 17 TO 23) SC, HEALTH AND F W
23	WITH WP(C)/6006/2021	GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA	SC, HEALTH
24	WP(C)/3398/2021	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR B M DEKA MS D MAHANTA	GA, ASSAM MR. R MAZUMDAR (R-6,7) SC, DIB. UNIVERSITY
25	WP(C)/3956/2021 FIXED	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.
26	WP(C)/4017/2021 FIXED	SAURABH KAKATY AND 44 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
27	WITH Review.Pet./57/2021	PRANAB BARMAN AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA	GA, ASSAM SC, G U
28	WITH Review.Pet./60/2021 WITH WP(C)/1049/2021(D/O), WITH WP(C)/1181/2021(D/O),	SAIFUL HAQUE AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N K KALITA MR D DEKA	GA, ASSAM SC, G U
29	WP(C)/4182/2021	MISS RUKMINA KAHTUN Versus THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
30	WP(C)/4305/2021	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
31	WP(C)/4641/2021	SI/GD NO.163100898 RAKESH PRAJAPAT Versus THE UNION OF INDIA AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	ASSTT.S.G.I.
32	WP(C)/4846/2021	DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	MR. J K GOSWAMI (GA, ASSAM) MR. K GOGOI MS. A TALUKDAR ASSTT.S.G.I.
33	WP(C)/5263/2021	HANNAN ALI KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H BARBHUIYA MD A RAHMAN	GA, ASSAM
34	WP(C)/7042/2021	CHITRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MS N BISHAYA MS N RAI MS N N SHARMA	GA, ASSAM SC, WPT AND BC SC, P H E
35	WP(C)/7222/2021 FIXED	BALEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KHAN MRS. S P HUSSAIN	GA, ASSAM SC, REVENUE

ORDERS

36	WP(C)/1333/2011 FIXED	HARA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR D BARUAH MR N N UPADHYAYA MR.K GOGOI MR. B B KAKATI MR.S UPADHAY MR.T DEORI MR.K K UPADHYAY	GA, ASSAM MR.M H RAJBARBHUIYAN(R-18) MR.G BAISHYA SC, AG MR.J I BORBHUIYA MS.P HATIGAYARI(R-18) MR.W RAHMAN(R-18) SC, P H E SC, IAAD SC, N C HILLS
37	Cont.Cas(C)/531/2014 FIXED	RUPESWAR KUMAR and 14 ORS Versus MS. MONALISA GOSWAMI and ANR	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. S BORA MR. S BORA SC, GMC
38	WP(C)/712/2014	ASWINI KUMAR SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.N GOSWAMI MR.P D NAIR MR G ALAM MS.S GOGOI MR.H ROHMAN	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.P N GOSWAMI
39	WP(C)/951/2014	SATYA RAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
40	WP(C)/1931/2014	MAN MOHAN ROY Versus THE UNION OF INDIA and 4 ORS	MR.M BISWAS MR.S DUTTA	MS.N MODI MR.K C DEKA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M CHOUDHURY MR.D BANERJEE MR.S DUTTA MR.C SHARMA
41	Cont.Cas(C)/366/2016 FIXED	PRANJAL HANDIQUE Versus P.K. TIWARI and 3 ORS	MR.R DUTTA MR.P BOIRAGI MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	MR. T C CHUTIA MR.B J TALUKDAR R-4 MR. D NATH, ADDL. SR. GOVT. ADV.
42	Cont.Cas(C)/281/2018	PODUGU RAMESH @ P. RAMESH Versus JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
43	Cont.Cas(C)/579/2018 FIXED	RIPUL BRAHMA Versus BIREN CHANDRA PHUKAN ANR ANR.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. D SAIKIA (r-3) MR. A K BHUYAN MS. B BHUYAN MS. R B BORA (r-3) MR. S BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM
44	Cont.Cas(C)/65/2019	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
45	Cont.Cas(C)/97/2019	ISHESWAR GOSWAMI Versus ANANDA PRASAD TEWARI	MS B DEVI MR. R SARMA MS. S D SAIKIA	MR. J ROY SC, ASTC
46	Cont.Cas(C)/168/2019	BHASKAR BORAH Versus KUMAR SANJAY KRISHNA AND 3 ORS.	MR. C BORUAH MR G CHAMUAH MR. R BORO MR A BORUAH	MR. M BHAGABATI (R1) MS G BORA (R1) MS. B TALUKDAR (R1) MR. JYOTIRMOY ROY (R4) MR. R K D CHOUDHURY (R2) MR. S SARMA (R3) MS. L DEVI (R2) MS. M HAZARIKA (R1) MR T MEELEE (R4)

47	Cont.Cas(C)/92/2020 FIXED	GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. S R BORUAH (r-6)
48	Cont.Cas(C)/145/2020	SAMIRAN PANCHANAN Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
49	Cont.Cas(C)/231/2020	RINKHANGSRI SWARGIARY Versus KUMAR SANJAY KRISHNA AND 2 ORS.	MR D N BHATTACHARYYA	
50	Cont.Cas(C)/260/2020	KAKUMONI BORAH Versus ANURAG GOEL, IAS AND 2 ORS	MS. S BHUYAN MS F AHMED	
51	Cont.Cas(C)/374/2020 FIXED	NALINI KUMAR BORAH Versus RAKESH KUMAR AND ANR.	MR. K N CHOUDHURY MR. R M DEKA	MR. N UPADHAYAY MR. P N GOSWAMI
52	Cont.Cas(C)/570/2020	MD. ANISUR RAHMAN Versus AVINASH JOSHI AND 2 ORS		MR. P N GOSWAMI MR. K P PATHAK
53	Cont.Cas(C)/602/2020	SURJYA KUMAR DUTTA Versus GAURAV BOTHRA, IAS AND 5 ORS.	MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	
54	Cont.Cas(C)/625/2020	DR. PRADEEP KUMAR GOGOI Versus S JAGANNATHAN, IAS, AND 4 ORS	MR. S B PRASAD	
55	Cont.Cas(C)/368/2021	CT/GD DILIP HAZAARIKA FORCE NO.065137276 Versus PAMULA KISHORE AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. R K D CHOUDHURY (R1, R2) MS. L DEVI (R1, R2)
56	WITH WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
57	I.A.(Civil)/625/2022 in WP(C)/1215/2021 WITH WP(C)/1215/2021	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE MR A N IQBAL	ASSTT.S.G.I. ASSTT.S.G.I.
58	I.A.(Civil)/1440/2023 MACApp./44/2023 (D/O) in MACApp./44/2023	LAVITA TALUKDAR AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD.		MRS. S ROY
<u>HEARING</u>				
59	WP(C)/30/2015 PART-HEARD, FIXED	VIKRAMJEET SINGH CHIB Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.D K SAIKIA C.G.C. MS.B SARMA ASSTT.S.G.I. MS.R DEVI
60	WP(C)/688/2014 FIXED	SYED HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR.K K PHUKAN MS.B BORA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
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[For Monday, 21st August 2023]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 MFA/50/2003 (HEARING)	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR.K K DEY MR.D SUR MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA MS.S S CHOUDHURY	
WITH MC/3011/2010 in MFA/50/2003	M/S ORIENTAL INSURANCE CO. LTD Versus MD ABDUL NOOR and ANR	MR KK DEY	
MOTION			
2 Tr.P.(C)./72/2023	TRINA DAS Versus BIDYUT PRATIM DAS	MR. P P DUTTA MS P SARMA MS. P P DAS	
3 Tr.P.(C)./73/2023	BHANITA TALUKDAR Versus ANJAN KR OJAH	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
4 Tr.P.(C)./74/2023	MAUSHUMEE BEZBARUAH Versus DULAL HAZARIKA	MR. S RANA MR. I RAHMAN	
5 CRP/122/2023 CAVT. NO.09122/023,	LUNA KALITA Versus KIRAN BARUAH @ KIRAN BARUAH BAISHYA	MR. S SAHU MS A ROY	MR. A DHAR MD F FARIDI FOR CAVEATOR
6 CRP(IO)/255/2023 CAVT. NO.06742/023, FIXED	M/S MARBLE CENTER AND ANR Versus M/S SHREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN FOR CAVEATOR
7 CRP(IO)/258/2023	DIMPU BHUYAN @ DHAN Versus NATIONAL INSURANCE CO. LTD	MR S H SIKDAR	
8 CRP(IO)/260/2023	SM CORPORATION LTD Versus AMIT BHAJANKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	

9	CRP(IO)/261/2023	SM CORPORATION LTD. Versus AMIT BHAIJANKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
10	CRP(IO)/262/2023	LEJJA GHAFAR Versus AZIZA GHAFAR	MR. P KHATANIAR MS N RAHMAN MS M BARUAH	
ADMISSION				
11	CRP(IO)/22/2023 FIXED	AMARENDRA NARAYAN BARMAN Versus GOVINDA BUSKEY AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A R SIKDAR (R-1,2) MR. S I TALUKDAR (R-1,2) D HUSSAIN (R-1,2)
12	RFA/36/2023	THE ORIENTAL INSURANCE CO. LTD. AND Versus M/S DARCL LOGISTICS LIMITED	MR J C GAUR M. DEY MS. M GAUR	
13	Mat.App./42/2023	XXXXXXX Versus XXXXXXX	MR. J PATOWARY MR. V A CHOWDHURY	
14	FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S. REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2372/2023 in FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
15	CRP(IO)/57/2023 B/O	KAJAL DAS BHARALI AND ANR. Versus SMT. NAMITA BHORALI DAS	MR C GOSWAMI	
16	MFA/65/2023 FIXED	SUMI BORO Versus THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
17	MFA/67/2023	CHAIMAN NESSA Versus THE UNION OF INDIA	MS J KALITA	DY.S.G.I.
18	MFA/68/2023	UNION OF INDIA Versus M/S BCMS TRADERS PVT. LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/2376/2023 in MFA/68/2023	UNION OF INDIA Versus M/S BCMS TRADERS PVT. LTD.	MR. K GOGOI	
19	MACApp./327/2023	ORIENTAL INSURANCE CO. LTD. Versus DHARMENDRA CHOWDHURY @ BABLU AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH I.A.(Civil)/2393/2023 in MACApp./327/2023	ORIENTAL INSURANCE CO. LTD. Versus DHARMENDRA CHOWDHURY @ BABLU AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
20	MACApp./328/2023	HASINA KHATUN AND 5 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
21	MACApp./329/2023	NATIONAL INSURANCE COMPANY LIMITED Versus MANGLA RABIDAS @ MONGLA AND 5 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/2406/2023 in MACApp./329/2023	NATIONAL INSURANCE COMPANY LIMITED Versus MANGLA RABIDAS @ MONGLA AND 5 ORS.	MR T KALITA MR. A KAKATI	

22	MACApp./330/2023	DIPA DAS 2 ORS. Versus M/S NATIONAL INSURANCE CO. LTD AND 3 ORS .	MR. A BHATTACHARYYA MR. S SINGH	
<u>BAIL HEARING</u>				
23	AB/2336/2023 FIXED	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS D TALUKDAR	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
24	RSA/115/2023 FIXED	ON THE DEATH OF MADAN BISWAS HIS LEGAL HEIRS SRI UMANANDA BISWAS AND 5 ORS Versus SRI TARA MOHAN BISWAS AND 7 ORS	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR S Z AHMED	MR. J DEKA
25	RSA/136/2023	MD ABDUL HAI SHEIKH Versus KELLYDEN TEA ESTATE	MR. A C SARMA MR B DEURI MR G BHARADWAJ MR N BRAHMA	
	WITH I.A.(Civil)/2356/2023 in RSA/136/2023	MD ABDUL HAI SHEIKH Versus KELLYDEN TEA ESTATE	MR. A C SARMA MR B DEURI MR G BHARADWAJ MR N BRAHMA	
<u>ORDERS</u>				
26	CRP/9/2009 CAVT. NO. 1334/2008 WITH LCR	SRI PUNYA DEO MISHRA and ANR. Versus ON THE DEATH OF DWARIKA PRASAD BRAHMIN,	B DAS G BAISHYA	MR.S SAIKIA A DAS
27	RFA/127/2019 WITH LCR, FIXED	SHRI MUKUT MONI BORA Versus ON THE DEATH OF KASTURI DEKA, HER LEGAL HEIRS SHRI HEMEN BHARALI AND 2 ORS	MR. N ALAM MR A HAWARI	MR. T DEURI MRS. R S DEURI MS A DAS
28	I.A.(Civil)/4007/2019 in RSA/10866/2019 WITH RSA/10866/2019 (Filing Number)	SMTI. SHEHNAJ ARA ULLAH Versus ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS SMTI. SHEHNAJ ARA ULLAH Versus ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS	MR. A R SHOME MR. S CHAUHAN MR. A J GHOSH	MR B SHARMA (R1 TO R4)
29	I.A.(Civil)/727/2020 B/O in MACApp./552/2020 WITH MACApp./552/2020 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG AND 4 ORS. NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG AND 2 ORS	MR. C PHUKAN MR. C PHUKAN	MR. P J SAIKIA MR. A K GUPTA
30	I.A.(Civil)/1540/2021 in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number)	THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS. THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
31	MFA/106/2022 WITH LCR, FIXED WITH I.A.(Civil)/3346/2022 in MFA/106/2022	THE UNION OF INDIA Versus MD. ZAKIR HUSSAIN THE UNION OF INDIA Versus ZAKIR HUSSAIN	DR. B N GOGOI DR. B N GOGOI	

32	Review.Pet./119/2022 in MACApp./205/2018(D/O), WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. Versus SUMAN AHMED AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
33	MACApp./800/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MS. M R DEVI MS. T BEGUM
	WITH I.A.(Civil)/3405/2022 in MACApp./800/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
34	I.A.(Civil)/3399/2022 WITH LCR, FIXED in RFA/53/2018 WITH RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
		SONARAM BHUYAN Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
35	FAO/39/2023 FIXED	JAIRAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
	WITH I.A.(Civil)/2078/2023 in FAO/39/2023	JAIRAJ BIKRAM SINGH Versus JAGJEET SINGH CHETRY	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	
36	RSA/69/2023	ON THE DEATH OF TAYAB ALI, HIS LEGAL HEIRS MOHAMMAD ALI Versus TOMIR ALI AND 12 ORS.	ALHAJJ I UDDIN MR. A H M R CHOUDHURY MR R HOQUE	MR. N BORAH (1 TO 8 AND 13) MR. N BORAH (1 TO 8 AND 13)
37	CRP(IO)/207/2023 FIXED	M/S HORIZON MARKETING AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN T. JAMIR	
38	CRP(IO)/209/2023 FIXED	THE PRINCIPAL CUM SECRETARY DHUBRI LAW COLLEGE Versus ABDUL KUDDUS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
39	CRP(IO)/215/2023 FIXED	ABUL HUSSAIN LASKAR AND 3 ORS Versus JAMAL UDDIN LASKAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. R DE MS. D PATHAK MS. N BORDOLOI
40	I.A.(Civil)/1192/2023 in MACApp./3577/2023	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S Ali (R-1,2,3,4)
	WITH MACApp./3577/2023 (Filing Number)	ICICI LOMBARD GENEAL INSURANCE COMPANY LTD. Versus BIMALA KHATUN AND 5 ORS. H	MR. R GOSWAMI	
41	I.A.(Civil)/2121/2023 FIXED in RSA/7847/2023 WITH RSA/7847/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR.	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI	
		TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
	WITH I.A.(Civil)/7849/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	

42	I.A.(Civil)/2378/2023 in MACApp./9094/2023 WITH MACApp./9094/2023 (Filing Number)	RAMJANI BEGUM AND ANR. Versus MD. TARIKUDDIN AHMED AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	
43	I.A.(Civil)/2389/2023 in RFA/8944/2023 WITH RFA/8944/2023 (Filing Number) WITH I.A.(Civil)/9789/2023 (Filing Number)	RAMJANI BEGUM AND ANR. Versus TARIKUDDIN AHMED AND 2 ORS. B RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR. A R AGARWALA MR S KHOUND MR S KHOUND MR S KHOUND	
44	I.A.(Civil)/2390/2023 in CRP/6407/2023 WITH CRP/6407/2023 (Filing Number)	BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. BIREN MAJINDER BARUAH AND 4 ORS. Versus BULEN MAJINDER BARUAH AND 5 ORS. H	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MR. S N TAMULI	
45	I.A.(Civil)/2397/2023 in MACApp./9583/2023 WITH MACApp./9583/2023 (Filing Number)	PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MR. A R AGARWALA	
<u>HEARING</u>				
46	CRP/139/2013 FIXED	MD. ABID HUSSAIN Versus M/S NATONAL INSURANCE CO. LTD.	MR.A K PURKAYASTHA MR.S K DAS	MS.R D MOZUMDAR
<u>STAY MATTERS</u>				
47	CRP(IO)/167/2023 B/O	DR. SAMS UDDIN Versus SIRAJUL HAQUE MAJUMDAR AND 2 ORS.	MS. R CHOUDHURY	MR. L R MAZUMDER (R-1,2) MR. A ISLAM (R-1,2)
48	CRP(IO)/176/2023 B/O	MD SHAMSUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY	GA, ASSAM MR. A R SIKDAR (r-4) MR. M H TALUKDAR (r-4) MR. S I TALUKDAR (r-4) J A SIKDAR (r-4)
49	CRP(IO)/213/2023 FIXED	M/S H B ENTERPRISE Versus ON THE DEATH OF NIRANJAN DUTTA HIS LEGAL HEIRS AND ORS.	MR. D P CHALIHA MS M ROY	
50	CRP(IO)/216/2023 FIXED	KAMAKHYA SAHA Versus ALOK KUMAR BANTHIA AND 2 ORS.	MR. D P CHALIHA MS M ROY	

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2877/2023	ABDUL AZAD Versus THE STATE OF ASSAM	MR. T SK MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
2	Bail Appln./2889/2023	UBAIDUR ISLAM @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
3	Bail Appln./2892/2023	SOHIDUR ISLAM @ SHOHIDUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
4	Bail Appln./2897/2023	ATANU PATHAK Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
5	Bail Appln./2902/2023	MD. JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
6	Bail Appln./2909/2023	SANKALPAJIT NATH Versus THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
<u>MOTION</u>				
7	AB/1998/2023 FIXED	DHIRAJ BARUAH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
8	AB/2691/2023	RABIUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
9	AB/2829/2023 FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
10	AB/2835/2023 FIXED	MD. NIJAM UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

11	AB/2852/2023 FIXED	ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./2523/2023 WITH CASE RECORD, FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
13	Bail Appln./2562/2023 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED	PP, ASSAM
14	Bail Appln./2629/2023 AB 2560/2023(D/O), FIXED	RUBUL AHMED @ RUBUL SARKAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
15	WITH AB/2561/2023	JAHAMGIR ALAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
16	Bail Appln./2638/2023 FIXED	GULZAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
17	Bail Appln./2687/2023 FIXED	JINTU BARMAN Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
18	Bail Appln./2696/2023 WITH LCR, FIXED	FIRDUN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
19	Bail Appln./2749/2023 B/O	ABU BOKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	PP, ASSAM
20	Bail Appln./2781/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
21	Bail Appln./2783/2023 FIXED	ASHIKUL ISLAM Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
22	Bail Appln./2815/2023 FIXED	BHUPEN DUWARAH AND ANR Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
23	WITH AB/2693/2023	KANAK GOGOI Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/2742/2022 FIXED	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
25	AB/3294/2022 FIXED	SHAJAHAN ALI AKAND Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
26	AB/993/2023 FIXED	MD. DIN ISLAM Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
27	AB/1297/2023 FIXED	SATYA KUMAR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
28	AB/1454/2023 FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

29	AB/1535/2023 FIXED	BILAL UDDIN LASKAR ND 3 ORS Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. R S SADIAL MR. M R SODIAL	PP, ASSAM
30	AB/1633/2023 FIXED	MANUJ DUTTA AND ANR Versus THE STATE OF ASSAM	R L CHUTIA	PP, ASSAM
31	AB/1685/2023 FIXED	MD. RYADULLA @ RIADULLA RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
32	AB/1740/2023 FIXED	DR. KHALIL ULLAH SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
33	AB/1789/2023 FIXED	KUDDUS ALI PATHAN @ ABDUL KUDDUS PATHAN AND 6 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
34	AB/1839/2023 FIXED	RAMESWAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D P BORAH MR U GHOSH	PP, ASSAM
35	AB/1918/2023 FIXED	MOHIBUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
36	AB/1964/2023 FIXED	ARNIKA KATHARPI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
37	AB/2069/2023 BA 1657/2023(D/O), FIXED	MD OWAJED ALI AND ANR Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. B HAZARIKA	PP, ASSAM
38	AB/2090/2023 FIXED	BADRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
39	AB/2094/2023 AB 2119/2023(D/O), FIXED	CHANDAN BORGHAIN Versus THE STATE OF ASSAM	MR. S P CHITTAWAT	PP, ASSAM
40	AB/2130/2023 FIXED	ABDUL MUKTADIR BARBHUIYA Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	
41	AB/2143/2023 FIXED	BUBUL BORA @ BABUL BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
42	AB/2146/2023 FIXED	DIPDATTA BORAH @ DIP DUTTA BORAH Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
43	AB/2198/2023 FIXED	NASIR ALI Versus THE STATE OF ASSAM AND ANR	MR S A BARBHUYAN MR. B HUSSAIN MR A.ISLAM	PP, ASSAM
44	AB/2209/2023 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
45	AB/2225/2023 FIXED	HARUN ROSHID @ MD HARUN ROSHID AND 7 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
46	AB/2344/2023 FIXED	SURAJ AGARWAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/2351/2023 FIXED	NURNAHAR BEGUM @ NURJAHAN BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM

48	AB/2367/2023 FIXED	JONATHON TERANG Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
49	AB/2375/2023 FIXED	NASAR UDDIN Versus THE STATE OF ASSAM	MR. A R SIKDAR J A SIKDAR	PP, ASSAM
50	AB/2377/2023 FIXED	ISTAKFAR HUSSAIN Versus THE STATE OF ASSAM	MR. R BORO	PP, ASSAM
51	AB/2441/2023 FIXED	TAZUL ISLAM @ TAZ UDDIN Versus THE STATE OF ASSAM	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
52	AB/2466/2023 FIXED	RANJIT DAS AND 4 ORS. Versus THE STATE OF ASSAM	MR. A B T HAQUE	PP, ASSAM
53	AB/2475/2023 FIXED	RABIUL ISLAM HOQUE @ RABIAL HOQUE Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
54	AB/2483/2023 FIXED	SAFIUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
55	AB/2528/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
56	AB/2629/2023 FIXED	TALON LATAM @ TALON KASHIA AND 2 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
57	AB/2640/2023 FIXED	HAFIJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
58	AB/2688/2023 WITH OFFICE NOTE, FIXED	NASIR UDDIN AHMED, Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	PP, ASSAM
59	AB/2741/2023 FIXED	AKBAR ISLAM Versus THE STATE OF ASSAM	MD. S ALI MS. P. GOGOI	PP, ASSAM
60	AB/2787/2023 FIXED	MEHEBUL HOQUE @ MEHEBUL ISLAM Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
61	AB/2801/2023 FIXED	RABISARAN DAS @ ABHIJIT DAS Versus THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4650/2021 FIXED	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 22 ORS	MR H RAHMAN MR. A IKBAL MS P AGARWAL MR I HASIEB MS M DAS MS L KHARMIH	SR. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/2225/2023 WP(C)/5598/2021(D/O) in WP(C)/5598/2021	ASSAM STATE TRANSPORT CORPORATION AND ANR. Versus PUTUL GOGOI,		MR. P J SAIKIA MS M NIROLA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
3	I.A.(Civil)/2128/2023 in Cont.Cas(C)/383/2018	M/S. NILIMA ENTERPRISE Versus MANASH NATH AND 2 ORS.	MR. I CHOUDHURY MR. R M DEKA	MR. S SAMARIA
	WITH Cont.Cas(C)/383/2018	M/S. NILIMA ENTERPRISE Versus MANASH NATH	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. R M DEKA	MR. D SAIKIA MR S M T CHISTIE MR. S CHAMARIA MRS. B GOGOI MR. P SAIKIA MR. M ALI MR. S CHANDA
<u>ADMISSION</u>				
4	WP(C)/1703/2016 FIXED	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
5	WP(C)/2284/2016 B/O, WITH RECORDS	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7-9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)

	WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
6	WITH WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
7	WITH WP(C)/5940/2021	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
8	WP(C)/7436/2016	SAHABUDDIN AHMED and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, FINANCE
9	WP(C)/7116/2018	ABDUS SUBHAN Versus UNION OF INDIA AND 3 ORS.	MR P BHARADWAJ MR. M SARMA	MR. B K DAS (RAILWAY ADVOCATE, R1-R3) MS. M BARMAN, G A , ASSAM SC, RAILWAY
10	WP(C)/1173/2019 FIXED	MACHKHOWA VEGETABLE RETAILERS DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. M BISWAS MRS. K H CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MR S PAUL	GA, ASSAM MR R BORPUJARI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT. SC, GMC SC, GDD
11	WP(C)/4604/2019	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
12	WP(C)/5508/2019 FIXED	BIRENDRA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS M HAZARIKA GA, ASSAM MR. CHARAN DEKA MR. J R BORTHAKUR MR P NAYAK, SC,PWD MRS. S BORA MS P DEKA SC, G M D A SC, REVENUE SC, GDD
13	WP(C)/7314/2019 FIXED	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MD S I AHMED (r-4,5) MR. R N D SARMA (r-4,5) MS G HAZARIKA, SC, REV. DEP. MD E AHMED (r-4,5)
14	WP(C)/928/2020 FIXED	M/S. MAYUR ENGINEERING WORKS Versus THE STATE OF ASSAM AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, FINANCE AND TAXATION SC, FINANCE
15	WP(C)/2750/2020	TOLARAM BAFNA ARTIFICIAL LIMB AND CALIPER CENTRE Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR K AGARWAL MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, REVENUE SC, G M D A

16	WP(C)/4201/2020 FIXED	MINTOO DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	SC, PWD SC, TAXES
17	WITH WP(C)/7169/2018	PARTHO KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY MR. A SARMA MR. M HUSSAIN MR. M A I HUSSAIN MR. K KALITA MR E SHITIRI	GA, ASSAM MR. K K DEY (R7, R8) MR. B CHOUDHURY (SC, FINANCE & TAXATION DEPT., R-2,3) MR. S R BORUAH (GA, ASSAM, R-1,4,5,6) MR V K BAROOAH (R7, R8)
18	WITH WP(C)/1610/2019	ZABED AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, FINANCE SC, TAXES
19	WITH WP(C)/3694/2019	BIPUL DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. N BARUAH MS. P DUTTA MR. R J DAS	MR. R K TALUKDAR MR. R K TALUKDAR MR. R K TALUKDAR MR. S R BORUAH (GA, ASSAM)(R-4,5 & 6) MR B GOGOI (SC FINANCE DEPARTMENT) (R-1,2,3 & 7)
20	WITH WP(C)/7571/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, FINANCE SC, TAXES SC, PWD
21	WITH WP(C)/8628/2019	NABIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P SINHA MR. I AHMED	SC, AG SC, FINANCE SC, P W D SC, NRHM
22	WITH WP(C)/9052/2019	DHIRAJ BANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B P SINHA MR I AHMED	SC, AG SC, FINANCE DEPTT. SC, PWD
23	WP(C)/4919/2020 FIXED	M/S JOONKTOLLEE TEA AND INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. R K D CHOUDHURY (R- 7) SC, REVENUE
24	WITH WP(C)/4934/2020	M/S JOONKTOLLEE TEA AND INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
25	WP(C)/5725/2020	SOFIKUL ISLAM AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
26	WP(C)/1510/2021	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C
27	WP(C)/1603/2021 FIXED	DUROPLY INDUSTRIES LIMITED (PREVIOUSLY KNOWN AS SARDA PLYWOOD INDUSTRIES LTD) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM MR. B DEKA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

28	WITH WP(C)/4912/2019	DUROPLY INDUSTRIES LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. U K NAIR MR J PAYENG MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
29	WP(C)/1637/2021 FIXED	MORZINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD
30	WP(C)/3036/2021 B/O	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
	WITH I.A.(Civil)/1248/2021 in WP(C)/3036/2021	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C
31	WP(C)/3229/2021 FIXED	NUREMA BIBI Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	GA, ASSAM SC, FOREST
32	WP(C)/4402/2021 FIXED	MONTU RONGPI AND 8 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
33	WP(C)/4477/2021 FIXED	HEGUANGSAMYILE ZANME AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR R SENSUA MR S DAS MR D BORAH	SC, N C HILLS
34	WP(C)/6149/2021	DEONIS KERAKETA Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
35	WP(C)/6214/2021 FIXED	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
36	WITH WP(C)/5638/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
37	WP(C)/6295/2021 FIXED	JAKIR HUSSAIN LASKAR AND 5 ORS Versus THE DEPUTY COMMISSIONER, CACHAR AND 11 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (R- 6,7,8,10,11) MR. A B T HAQUE (R- 6,7,8,10,11)
38	WP(C)/6431/2021	DR. HOMESWAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
39	WP(C)/7324/2021 FIXED	HELPSURE MULTI TRADE PRIVATE LIMITED Versus THE UNION OF INDIA AND ANR	MR. T DEURI MR. B KALITA	MR. K GOGOI ASSTT.S.G.I.
40	WP(C)/4555/2023 FIXED	BISHARATH PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM SC, REVENUE

ORDERS

41	WP(C)/2638/2014	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA	MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH
42	Cont.Cas(C)/290/2018 FIXED	TULU SAIKIA AND 11 ORS Versus T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MR. G PEGU MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
43	WITH Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5,9) MR. G PEGU MS. S CHUTIA (R5,9) MR. P KAKATI MR. P KAKATI
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU
44	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI MS. D SAIKIA AMICUS CURIAE
	WITH I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI
45	Cont.Cas(C)/734/2019	MOHINI GOHAIN BARUAH AND ANR. Versus SURYA PHUKAN	MR. P J SAIKIA MR. A K GUPTA	
46	WP(C)/8907/2019	M/S KHAKARIKATA MEEN SAMABAI SAMITY LTD. Versus STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, AFDC
47	Cont.Cas(C)/80/2020	CENTRAL INSTITUTE OF PARAMEDICAL TECHNOLOGY AND SCIENCE SOCIETY Versus K.K.DWIVEDI, IAS AND ANR.	MR. B GOGOI MR P NAYAK	
48	Cont.Cas(C)/187/2020	DINANATH CHAUHAN AND 2 ORS. Versus PRAKASH RANJAN GHARPHALIA AND ANR.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND
49	I.A.(Civil)/736/2020 WP(C)/4591/2012 (D/O) in WP(C)/4591/2012	DEBOJIT GOGOI AND ANR. Versus ASSAM BOARD OF REVENUE AND 6 ORS.	MR. C BORUAH MR. R K TALUKDAR	MR G N SAHEWALLA (r-2 to 7) GA, ASSAM MD ASLAM MR. P DEKA (r-2 to 7) MS. S KATAKEY (r-2 to 7) MS. S. TODI (r-2 to 7) SC, REVENUE
	WITH I.A.(Civil)/737/2020	DEBOJIT GOGOI and ANR. Versus ASSAM BOARD OF REVENUE and 11 ORS.	MR. C BORUAH MR. R TALUKDAR	

50	WP(C)/6163/2021	PUB DERGAON KRISHNARAM ADARSHA HIGH SCHOOL Versus THE STATE OF ASSAM AND 12 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM MS. P BHATTACHARYA (R-9,11,12,13) MR. A BORUA (R-9,11,12,13) SC, REVENUE
51	WP(C)/6932/2021	ALTA HUSSAIN LASKAR Versus THE STATE ELECTION COMMISSION AND 6 ORS	MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ECI
52	I.A.(Civil)/3010/2022 FIXED in WP(C)/5881/2017 WITH WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 5 ORS.		SC, INDUSTRIES AND COMMERCE SC, ASIDC
		JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM
53	I.A.(Civil)/3063/2022 in WP(C)/2639/2014 WITH WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
		SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5)
54	Cont.Cas(C)/625/2016 WITH	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
55	WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
56	MC/25/2023 WP(C)/1452/2012 (D/O) in WP(C)/1452/2012	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
57	MC/47/2023 FIXED, WITH WP(C)/2017/2014 (D/O), WP(C)/2021/2014 (D/O) in WP(C)/2017/2014 WITH	MANOJIT DAS GUPTA Versus THE UNION OF INDIA AND 2 ORS	MR. S SAIKIA	MR S CHAKRABORTY
58	MC/41/2023 WP(C)/2016/2014 (D/O)	DILIP KR. DAS Versus THE UNION OF INDIA AND 2 ORS	MR B SINHA MR. S SAIKIA	C.G.C.
59	Review.Pet./97/2023 WP(C)/9547/2019(D/O)	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	DY.S.G.I.
60	I.A.(Civil)/295/2023 in WP(C)/764/2020 WITH WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	MS. B S GOYAL SC, PNRD GA, ASSAM MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
		RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR H R A CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. M HOQUE MR. M A CHOUDHURY (P-2) MS R DEKA	MS. B S GOYAL (R-10) SC, PNRD GA, ASSAM MR. A J HAZARIKA (R-10) MS. N RAJMEDHI (R-10) MS. P N SUMI (R-10)

61	I.A.(Civil)/727/2023 in WP(C)/1553/2017	ON THE DEATH OF ADIL SHAH HIS LEGAL HEIRS ROSHNA SHAH AND 3 ORS. Versus JABED ALI AHMED and 18 ORS.	MR. M K CHOUDHURY MR. S K GOSWAMI MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. S C BISWAS
	WITH WP(C)/1553/2017	JABED ALI AHMED and 13 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR.S K GOSWAMI MR. K SAIKIA	GA, ASSAM MR.S C BISWAS SC, RAILWAY
	WITH I.A.(Civil)/730/2023 in WP(C)/1553/2017	ON THE DEATH OF ADIL SHAH HIS LEGAL HEIRS ROSHNA SHAH AND 3 ORS. Versus JABED ALI AHMED and 18 ORS.	MR. M K CHOUDHURY MR. S K GOSWAMI MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. S C BISWAS
	WITH I.A.(Civil)/731/2023 in WP(C)/1553/2017	ON THE DEATH OF ADIL SHAH HIS LEGAL HEIRS ROSHNA SHAH AND 3 ORS. Versus JABED ALI AHMED and 18 ORS.	MR. M K CHOUDHURY MR. S K GOSWAMI MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. S C BISWAS
62	I.A.(Civil)/2093/2023 in WP(C)/8439/2019	JAMAL KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
	WITH WP(C)/8439/2019	JAHUR KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED	GA, ASSAM MR. P S BHATTACHARYYA SC, REVENUE
	WITH I.A.(Civil)/2095/2023 in WP(C)/8439/2019	JAMAL KHAN, Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./196/2011	KHANIN DAIMARY Versus STATE OF ASSAM AND ANR	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MS B R A SULTANA (AS LEGAL-AID-COUNSEL FOR R-2) MR. B SARMA(ADDL.PP, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 21/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 21st August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2904/2023	ANKUR SAIKIA Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
2	Bail Appln./2906/2023	JAMAL ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./321/2023 B/O	JOMILA KHATUN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM S A KHAN	PP, ASSAM
4	Crl.Rev.P./322/2023 FIXED	IJAJUL HUSSAIN Versus MRS. SAJIDA BEGUM	MR. J AHMED	
5	Crl.Pet./518/2023 FIXED	DEEPAK ARJYA AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
6	Crl.Pet./738/2023 FIXED	RAJIBUL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
7	Crl.Pet./839/2023 FIXED	BALLY YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. DITUL DAS	PP, ASSAM
8	Crl.Pet./852/2023 FIXED.	TARASING RONGPI Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
9	Crl.Pet./858/2023	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	PP, ASSAM

10	Crl.Pet./859/2023	NARINDRA PAL KOUR Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MR. P SENGUPTA	PP, ASSAM
<u>ADMISSION</u>				
11	Crl.Pet./692/2022 WITH LCR 2 FILES, FIXED	KAYEM UDDIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
12	Tr.P.(Crl.)/10/2023 FIXED	BINOD PRASAD KURMI Versus MONIKA RAI	MS A HUSSAIN MR M RAHMAN S AHMED	
13	Crl.Pet./169/2023 FIXED	DINABANDHU PATHAK AND 2 ORS. Versus BARNALI DAS	MR. DITUL DAS MR. R RAHMAN	MR. P HAZARIKA MR. T R SARMA P. BORAH
14	Crl.Pet./384/2023 FIXED	ELIYAS HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS J HAZARIKA MD Y ALI MS. M. KHATUN	MR M RAHMAN (R-2) MS N AKTAR (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./2525/2023 FIXED	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. Y SIKDAR MR D J DAS MS. K TALUKDAR	PP, ASSAM
16	Bail Appln./2692/2023 FIXED	MUSFIKUR RAHMAN Versus THE STATE OF ASSAM	MR G CHAMUAH MR J A AHMED	PP, ASSAM
17	Bail Appln./2703/2023 FIXED	AJIT DAS AND ANR Versus THE STATE OF ASSAM	MR. B DEORI	PP, ASSAM
18	Bail Appln./2707/2023 FIXED	NUR MOHAMMAD @ NUR MOHAMMAD SHEIKH @ MANJALU Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
19	Bail Appln./2766/2023 FIXED	JOYNUDDIN @ JOYN UDDIN Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
20	Bail Appln./2778/2023 FIXED	JAYA DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. D BASUMATARY	PP, ASSAM
21	Bail Appln./2840/2023 FIXED	RAJU AHAMMED @ RAJU AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/48/2023 FIXED	JIA UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK S. M. ZINNA	PP, ASSAM
23	AB/152/2023 FIXED	DIBYADHAR PHUKON Versus THE STATE OF ASSAM	MR A K BORAH MR. P HAZARIKA B. K. BORAH P. BORAH	PP, ASSAM
24	AB/377/2023 FIXED	SATYALAL MAHATO Versus THE STATE OF ASSAM	MR. D K KOTHARI MR. U K BARMAN MR H ALI MR Y KOTHARI	PP, ASSAM
25	AB/990/2023 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
WITH				
26	AB/1324/2023	SAHNUR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM

27	AB/1515/2023 FIXED	TOSER ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MR M RAHMAN MS. M. KHATUN MS N AKTAR	PP, ASSAM
28	AB/2058/2023 FIXED	SAMINA SIDDIKA @ NAYANMONI CHOUDHURY Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
29	AB/2112/2023 FIXED	MD ASHID ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
30	AB/2162/2023 FIXED	MUKUT DAS Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
31	AB/2222/2023 FIXED	ATIBAR RAHMAN @ ATIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
32	AB/2232/2023 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
33	AB/2314/2023 FIXED	BHUPEN PATOWARY Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI	PP, ASSAM
34	AB/2352/2023 FIXED	KANGKAN JYOTI BHARALI @ KANGKAN BHARALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
35	AB/2383/2023 FIXED	SAMIRANJAN SAHA AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS MR. P. DEKA	PP, ASSAM
36	AB/2402/2023 FIXED	SHUBHAM JAIN Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
37	AB/2413/2023 FIXED	MAKBUL SIKDAR Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
38	AB/2501/2023 FIXED	AINUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
39	AB/2565/2023 FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
40	AB/2662/2023 FIXED	MUNNAF AHMED Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
41	AB/2749/2023 FIXED	MADHUJYA BORAH AND ANR Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
42	AB/2806/2023 FIXED	DIVYAMALA PRAKASH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
43	AB/2844/2023 FIXED	KAVITA NEHAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM

ORDERS

44	I.A.(CrI.)/621/2017 WITH OFFICE NOTE, FIXED in CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR S DAS (R-4,5,8) MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	WITH CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	WITH CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16 PP, ASSAM
45	CrI.Pet./1263/2018 WITH LCR 1 FILE, FIXED	BIRENDRA PODDAR Versus THE STATE OF ASSAM AND ANR.	MS. M DEV MRS. A BASUMATARY MS. P DEV MS. N DEB	
46	CrI.A./47/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED	SRI RUPOK JYOTI BORKOTOKY Versus SRI MAKHON BORAH	MR. D K KOTHARI MR R K MOUR MR R K MOUR MR. B DEKA MR P DAS MR. P JAIN MR. P DAS MR B DEKA MR. R K GUPTA	A I AHMED
47	CrI.Pet./391/2023 FIXED	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	
48	CrI.Pet./402/2023 FIXED	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	
49	WITH CrI.Pet./390/2023	RAJPAL WALIA Versus RAJEEV MEHROTRA	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	
50	I.A.(CrI.)/486/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./206/2023 WITH CrI.A./206/2023	RATUL NATH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
		RATUL NATH Versus THE STATE OF ASSAM AND ANR.	MR. K SARMA MR. S BORUAH	PP, ASSAM
51	CrI.Pet./710/2023 FIXED	ABDUL JALIL MAZUMDAR @ JALIL AHMED MAZUMDAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MS R DEKA U U KHAN MR A AHMED	
52	CrI.Pet./711/2023 FIXED	ABDUL HIE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R ALI	PP, ASSAM
		HEARING		
53	CRL.A(J)/49/2020 <u>3 Y 11 M 18 D</u> :WITH LCR 6 FILES, P.B.-1, B/O	NEPALI BORUAH Versus THE STATE OF ASSAM	MR R DHAR MR. B K GOGOI MR H GUPTA, AMICUS CURIAE	PP, ASSAM
54	CrI.Pet./338/2021 WITH LCR 9 FILES, FIXED	ALOKJYOTI DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. T GOGOI MR. U DUTTA	MR. M BORAH (R2) MS B BORA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	MR. N SHARMA	21-08-2023	To	21-08-2023
9)	MR S BORGOHAIN	17-08-2023	To	21-08-2023